

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES, LAST DATE TIME OF SUBMISSION OF EMD AND DOCUMENTS 02-03-2023

Sale of immovable property mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 (No.54 of 2002)
DESCRIPTION OF IMMOVABLE PROPERTIES

Sr. No.	Name of the Borrower and Branch	Description of Property	Status of Possession	Demand Notice Date Notice Amount	Reserve Price	Earnest Money Deposit (EMD) amount and Last Date and Time of Deposit of EMD	EMD Submission Account Details	Date/Time of E-Auction	Property Inspection Date and Time	Incremental Bid Amount	Name and Contact No. of Authorized Officer
23	BO - KUM Sahibabad, Ghaziabad Borrower - Gaurav Chauhan and Vjendra and Gaurav Chaudhary	Flat No. FF-4, FIRST FLOOR MIG BACK PORTION WITHOUT ROOF RIGHT IN FOUR STOREY BUILDING build on Plot No. D-409 Village Indraprastha Ghaziabad. Area measuring 69.67 Sq. Mtrs.	Physical	25.07.2017 Rs. 1517941/- as on 30.06.2017 plus further interest, expenses and other charges etc thereon	Rs. 14,00,000/- (Rupee Fourteen Lakhs only)	Rs.1,40,000/- (Rupee One Lakh Fourty Thousand only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	27.02.2023 12:00 PM to 02:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
24	BO - KUM Sahibabad, Ghaziabad Borrower - Kapil Singh Guarantor - Rajeev Sharma and Indu Singh	Flat No. F-4 LIG First Floor Without roof Right At Plot No. D-404 Indraprastha Colony Loni Ghaziabad UP in the name of Kapil Singh Area - 33.44 Sq.Mt	Physical	05.08.2016 Rs. 934464/- as on 31.07.2016 plus further interest, expenses and other charges etc thereon	Rs. 8,90,000/- (Rupee Eight Lakhs and Ninety Thousand only)	Rs.89,000/- (Rupee Eighty Nine Thousand only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	27.02.2023 02:00 PM to 04:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
25	B.O. Loni Border; Borrower - Sh. Guley Singh and Sh. Joney; Guarantor - Sh.Sonu	Flat No. GF-1, Ground Floor, Plot No. 130, Khasra No. 279, Akashwani Colony, Village Sadullab Loni, Ghaziabad, U.P. in the name of Guley Singh Area - 66.88 Sq.Mt	Physical	04.12.2018 Rs. 1770213.50/- as on 30.11.2018 plus further interest, expenses and other charges etc thereon	Rs. 17,82,000/- (Rupee Seventeen Lakhs and Eighty Two Thousand only)	Rs. 1,78,200/- (Rupee One Lakh and Seventy Eight Thousand and Two only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	28.02.2023 10:00 AM to 12:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
26	BO - Loni Border Ghaziabad Borrower - Hare Ram Sahni Guarantor - Ravinder Kumar	Flat No.UGF-1 Without Roof Rights At Plot no.B1/1 Ganga Vihar Sadullab Loni Ghaziabad in the name of Hare Ram Sahni Area - 37.16 Sq.Mts	Physical	01.06.2021 Rs. 1136279.94 as on 31.05.2021 plus further interest, expenses and other charges etc thereon	Rs. 12,00,000/- (Rupee Twelve Lakhs only)	Rs.1,20,000/- (Rupee One Lakh Twenty Thousand only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	28.02.2023 12:00 PM to 02:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
27	BO - Loni Border, Ghaziabad Borrower - Jogen Singh and Sheetal Guarantor - Sumit Kumar	Flat No. FF-4 MIG First Floor Without Roof Right At Plot No. 56 Khasra No.67 Akashwani Colony Village Sadullab Loni Ghaziabad UP in the name of Jogen Singh and Sheetal Area - 382.38 Sq. Ft.	Physical	04.12.2018 Rs. 953391/- as on 30.11.2018 plus further interest, expenses and other charges etc thereon	Rs. 8,25,000/- (Rupee Eight Lakhs and Twenty Five Thousand only)	Rs.82,500/- (Rupee Eighty Two Thousand Five Hundred only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	28.02.2023 02:00 PM to 04:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
28	BO - Loni Border, Ghaziabad Borrower - Om Prakash Guarantor - Mukesh and Manoti Devi	Ground Floor At Plot No. C-21 Ganga Vihar Village Sadullab Loni Ghaziabad UP in the name of Om Prakash Area - 675 Sq.Ft	Physical	08.10.2018 Rs. 1664273/- as on 30.09.2018 plus further interest, expenses and other charges etc thereon	Rs. 16,00,000/- (Rupee Sixteen Lakhs only)	Rs.1,60,000/- (Rupee One Lakh Sixty Thousand only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	01.03.2023 10:00 AM to 12:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
29	BO - Pasonda Borrower - Sh. Balam Kumar Singh	F-1, First Floor, Front Left side, Plot No.59, Block No.A, Shalimar Garden Main, Sahibabad, Ghaziabad, U.P. Measuring 450 Sq.Ft in favour of Sh. Balam Kumar Singh	Physical	09.07.2018 Rs. 1719715.86/- as on 30.06.2018 plus further interest, expenses and other charges etc thereon	Rs. 17,25,000/- (Rupee Seventeen Lakhs and Twenty Five Thousand only)	Rs. 1,72,500/- (Rupee One Lakh Seventy Two Thousand Five Hundred only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	01.03.2023 12:00 PM to 02:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
30	BO - Pasonda Ghaziabad Borrower - Harish Shukla Guarantor - Mahamaya Prasad	Flat No.FF5 First Floor Without Roof Right MIG at Plot No. B1/1 Ganga Vihar Sadullab Loni Ghaziabad in the name of Harish Shukla Area - 55.74 Sq.Mts	Physical	05.02.2022 Rs. 20,67,269.23 as on 31.01.2022 plus further interest, expenses and other charges etc thereon	Rs. 15,80,000/- (Rupee Fifteen Lakhs and Eighty Thousand only)	Rs.1,58,000/- (Rupee One Lakh Fifty Eight Thousand only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	01.03.2023 02:00 PM to 04:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Amit Ranjan Mobile - 9528293810 Email - zo.noida@psb.co.in
31	BO - Railway Road Ghaziabad Borrower - Ved Pal and Sheela Guarantor - Sushma Tyagi	Flat No.F1/16 First Floor Part of Khasra No.377 Village Nasirpur Nehru Nagar Ghaziabad in the name of Vedpal and Sheela Area - 71.07 Sq.Mts	Physical	15.07.2017 Rs. 20,71,343/- as on 30.06.2017 plus further interest, expenses and other charges etc thereon	Rs. 11,15,000/- (Rupee Eleven Lakhs and Fifteen Thousand only)	Rs.1,11,500/- (Rupee One Lakh Eleven Thousand and Five Hundred only) 02.03.2023 till 4 P.M	A/c No. - 1511100000170 A/c Name - ZO Noida A/c E-Auction Name of Beneficiary - Punjab & Sind IFSC Code - PSIB0021511	03.03.2023 11:00 AM to 01:00 PM	20.02.2023 02:00 PM to 04:00 PM	Rs. 10,000/- (Rs. Ten Thousand only)	Sh. Nitesh Kumar Mobile - 8288044664 Email - g0191@psb.co.in

TERMS & CONDITIONS:

- The e-Auction is being held on "AS IS WHERE IS" and "AS IS WHAT IS BASIS".
- To the best of knowledge and information of the Authorized Officer, there is no encumbrance on any property. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of property/ies put on auction and claims/ rights/ dues/ effecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The Authorized Officer/ Secured Creditor shall not be responsible in any way for any third party claims/ rights/ dues.
- It shall be the responsibility of the bidders to inspect and satisfy themselves about the asset and specification before submitting the bid.
- The intended bidders who have deposited the EMD and require assistance in creating Login ID & Password, uploading data, submitting bid, training on e-bidding process etc., may contact Help Desk: +91 - 7291981124, 7291981125, 7291981126, Helpline e-mail ID- support@bankeauctions.com and for any property related query may contact Authorized officers during the office hours on any working day.
- Only buyers holding valid User ID/ Password and confirmed payment of EMD through NEFT/RTGS shall be eligible for participating in the e-Auction process.
- The interested bidders, who have submitted their EMD not below the 10% of Reserve Price through online mode before 02-03-2023 at 4.00 P.M. shall be eligible for participating in the e-bidding process. The e-Auction of above properties would be conducted exactly on the scheduled Date & Time as mentioned against each property by way of inter-se bidding amongst the bidders. The bidder shall improve their offer in multiple of the amount mentioned under the column "Bid Increase Amount" against each property. In case bid is placed in the last 5 minutes of the closing time of the e-Auction, the closing time will automatically get extended for 5 minutes (subject to maximum of unlimited extensions of 5 minutes each). The bidder who submits the highest bid amount (not below the Reserve Price) on closure of e-Auction process shall be declared as Successful Bidder and a communication to that effect will be issued through electronic mode which shall be subject to approval by the Authorized Officer/ Secured Creditor.
- The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of unsuccessful bidders shall be refunded. The Earnest Money Deposit shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid, immediately of the acceptance of bid price by the Authorized Officer and the balance 75% of the sale price on or before 15th day of sale or within such extended period as agreed upon in writing by and solely at the discretion of the Authorized Officer. In case of default in payment by the successful bidder, the amount already deposited by the offer shall be liable to be forfeited and property shall be put to re-auction and the defaulting bidder shall have no claim/ right in respect of property/ amount.
- The prospective qualified bidders may avail online training on e-Auction from M/s C1 India Pvt Ltd, Prior to the date of e-Auction. Neither the Authorized Officer / Bank nor M/s C1 India Pvt. Ltd., shall be liable for any Internet Network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-Auction event.
- The purchaser shall bear the applicable stamp duties/ additional stamp duty/ transfer charges, fee etc. and also all the statutory/ non-statutory dues, taxes, rates, assessment charges, fees etc. owing to anybody prior and future.
- The Authorized Officer is not bound to accept the highest offer and the Authorized Officer has the absolute right to accept or reject any or all offer(s) or adjourn/ postpone/ cancel the e-Auction without assigning any reason thereof.
- The bidders are advised to go through the detailed Terms & Conditions of e-Auction available on the Website (<https://www.bankeauctions.com>) of M/s C1 India Pvt. Ltd before submitting their bids and taking part in the e-Auction.

STATUTORY 15/30 DAYS SALE NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002

Note: This is also a notice to the borrower/guarantors/mortgagors of the above loan under Rule 8(6) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act-2002 about holding E-auction for the sale of the secured assets on the above mentioned date if his/ their dues are not cleared in full.

Date : 14-02-2023, Place : Noida Authorised Officer, Punjab & Sind Bank

FORM A PUBLIC ANNOUNCEMENT
 [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF SUNSTRIKE TELECOM PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	Sunstrike Telecom Private Limited
2. Date of incorporation of Corporate Debtor	02/05/2005
3. Authority under which Corporate Debtor is incorporated / registered	RoC- Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51909DL2005PTC135684
5. Address of the registered office and principal office (if any) of Corporate Debtor	WZ-207, Second Floor, Shiv Nagar Extn., West Delhi - 110058
6. Insolvency commencement date in respect of Corporate Debtor	Order Pronounced on 10.02.2023 Order received on 14.02.2023
7. Estimated date of closure of insolvency resolution process	13.08.2023
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Kamali Ahuja Reg. No.: IBBI/PA-002/IP-N01025/2020-21/13389 AFA Valid upto : 30.03.2023
9. Address & email of the interim resolution professional, as registered with the board	A-5, 2nd Floor, Gurudwara Marg, Defence Colony, New Delhi-110024 E-mail: nclt_srasociate@lawmax.in
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	D-251, Ground Floor, Defence Colony, New Delhi-110024 E-mail: cirpsunstrike@psb.co.in
11. Last date for submission of claims	28.02.2023
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms available at (b) Details of authorized representatives are available at:	(a) Weblink : https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Delhi has ordered the commencement of a Corporate Insolvency Resolution Process of the Sunstrike Telecom Private Limited on 10.02.2023. (Order received on 14.02.2023)

The creditors of Sunstrike Telecom Private Limited are hereby called upon to submit their claims with proof on or before 28.02.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Kamali Ahuja
Reg. No.: IBBI/PA-002/IP-N01025/2020-21/13389

Date : 15.02.2023 Interim Resolution Professional for Sunstrike Telecom Private Limited
 Place: New Delhi

Indian Bank
 ALLAHABAD
 H-1A/18, Noida, Sector 63, Gautam Budh Nagar, UP-201301
 E-mail:n615@indianbank.co.in Phone :0120-2427115

APPENDIX IV [Rule 8(1)] POSSESSION NOTICE (For Immovable Property)

Where as, The undersigned being the Authorized Officer of the Indian Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 30.11.2022 Calling upon the borrower 1. M/S N A S Engineering Works (Borrower) 2. Mr. Mohd. Naimuddin S/o Shri Gaffar (Proprietor/Mortgagor) 3. Shri Manjor Ahmed S/o Shri Gaffar with Noida Sector 63 Branch to repay the amount mentioned in the notice being Rs. 83,76,109/- (Rupees Eighty Three Lakh Seventy Six Thousand One Hundred Nine Only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 13th day of February of the year 2023.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount Rs. 83,76,109/- (Rupees Eighty Three Lakh Seventy Six Thousand One Hundred Nine Only) and interest thereon.

The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY :

1- All the part and parcel of the Residential Plot and building at Khasra No. 599, Village - Roja Jalapur, Pargana and Tehsil - Dadr, Distt- Gautam Budh Nagar (U.P.) admeasuring 208.18 Sq Mtr. (249 Sq yards) in the name of Mohd Naimuddin S/o Mr. Gaffar.

Bounded by:
 North : Plot of other South: 20 Feet Wide Road
 East : Plot of Seller. West : Plot of purchaser

2. 1- All the part and parcel of the Residential Plot and building at Khasra No. 600, Village - Roja Jalapur, Pargana and Tehsil; - Dadr, Distt- Gautam Budh Nagar (U.P.) admeasuring 209.86 Sq Mtr in the name of Mohd Naimuddin S/o Mr. Gaffar.

Bounded by : As per document

Date: 13.02.2023 Authorised Officer (Indian Bank)
 Place: Noida

Indian Bank Zonal Office: D-211/2, Sector-61, Noida E-AUCTION SALE NOTICE

"APPENDIX-IV-A" [SEE PROVISO TO RULE 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Indian Bank, Secured Creditor, the possession (Constructive/Physical/Symbolic) of which has been taken by the Authorized Officer of Indian Bank, concerned Branch, Secured Creditor will be sold on "As is Where is", "As is what is", and "What ever there is" basis on below mention dates, for recovery of under mentioned dues & Future interest, charges and costs etc as detailed below due to Indian Bank, concerned Branch, secured Creditor form the following Borrower/Guarantor/Mortgagor. The reserve price and EMD amount for each property has been furnished below. The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Name of the Branch & Name of the Borrower/Guarantor	Outstanding Dues Type of Possession	Details of Security Placed on auction	Reserve Price EMD	Bid incremental amount	Date and Time of E-Auction	Nodal Branch Account Details
1.	Branch: Navvy Market (eAB) Ghaziabad Borrower & Mortgagor : Mrs. Laxmi W/o Mr. Rajan, Address-1 : House No. 642, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001 Address-2 : House No. 51, Sector -04, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001 Address-3 : House No. 406, Rahul Vihar, Daulatpura, Ghaziabad, Uttar Pradesh - 201009 Mrs. Laxmi W/o Mr. Rajan (Legal Heir of deceased Borrower & Mortgagor Late Mr. Rajan S/o Mr. Sati Ram) Address-1 : House No. 642, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001 Address-2 : House No. 51, Sector -04, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001 Term Loan A/c no. 50457717902	Rs. 26,49,983/- (as on 02.06.2022) Symbolic	All the part & parcel of House No. 51, Ground and First Floor (With Roof Rights), situated at Vivekanand Nagar, Sector - 04, Tehsil & District Ghaziabad, Uttar Pradesh - 201001, Total Area 38.018 Sq Mtr and Covered Area (Including Ground Floor, First Floor & Balcony) - 79.21 Sq.mtr. Boundaries : East : 9.15 Meter Wide Road West: House No. 60 North : House No. 50 South : House No. 52	Rs. 33.21 Lakh Rs. 3.33 Lakh	Rs. 25,000/-	03.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
2.	Branch: Navvy Market eAB Ghaziabad Borrower & Mortgagor : Mr. Rahul Dev Tejrana S/o Mr. Sukhbir Singh Tejrana, Address-1 : H. No. 267-A, Pocket-C, Mayur Vihar Phase-II, New Delhi - 110091 Address-2 : Tejrana Cable Network, A-4, Acharya Niketan, Mayur Vihar Phase-1, New Delhi - 110091 Mr. Rahul Dev Tejrana S/o Mr. Sukhbir Singh Tejrana (Legal Heir of deceased Borrower & mortgagor Late Mrs. Pammi Tejrana) Address : H.No. 267-A, Pocket-C, Mayur Vihar Phase-II, New Delhi - 110091 Miss Niharika Tejrana D/o Mr. Rahul Dev Tejrana (Legal Heir of deceased borrower & mortgagor Late Mrs. Pammi Tejrana) Address : H.No. 267-A, Pocket-C, Mayur Vihar Phase-II, New Delhi - 110091 Guarantor: (1) Mr. Sant Lal Nim S/o Mr. Chhang Lal Nim Address: R/o H No 9/461, Khichripur, New Delhi-110091 (2) Mr. Deepak Kumar Tejrana S/o Mr. Sukhbir Singh Tejrana Address: H No 9/461, Khichripur, New Delhi-H No 9/474, Khichripur, New Delhi-110091 Term Loan A/c no. 50063221550	Rs. 53,52,413/- (as on 01.12.2021) Physical	All the part and parcel of Flat No. 268-A, Ground Floor, Pocket-C, Mayur Vihar Phase-II, New Delhi - 110091, Area admeasuring - 65.00 Sq. Mtr. and property in the name of Mr. Rahul Dev Tejrana S/o Mr. Sukhbir Singh Tejrana & Mrs. Pammi Tejrana W/o Mr. Rahul Dev Tejrana Boundaries : East : Raasta/Park West: Flat No. 267-A North : Flat No. 269-A South : Passage	Rs. 78.73 Lakh Rs. 7.88 Lakh	Rs. 25,000/-	03.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
3.	Branch: Navvy Market eAB Ghaziabad Borrower(s) : M/s DP Steels Prop Mr. Prakash Singh, Ghaziabad-201001 Address-1: 195, Loha Mandi, Ghaziabad, Uttar Pradesh - 201009 Address-2: Major Asharam Tyagi Marg, Khasra No. 1180, Krishna Nagar, Meerut Road, Ghaziabad, Uttar Pradesh - 201001 Proprietor(s)/Borrower & Guarantor : Mr. Prakash Singh S/o Mr. Jag Mohan Singh; Address: 216-A, Old Panchwati Colony, Ghaziabad, Uttar Pradesh - 201001 Guarantor & Mortgagor : Mr. Harsh Kumar S/o Mr. Nawal Singh; Address: S-3, Satyadeep Residency, Plot No. R-9/215, Sector-9, Rajnagar, Ghaziabad, Uttar Pradesh - 201002 Cash Credit A/c no. 50438842074	Rs. 1,28,73,350/- (as on 01.12.2021) Symbolic	All the part and parcel of residential property at Flat No. S-3, HIG Type, 2nd Floor, Satyadeep Residency Built on plot no. R-9/215, Sector-9, Rajnagar, Ghaziabad, Uttar Pradesh Super Area: 1268 Sq Ft (Covered Area: 1028 Sq Ft) & property in the name of Mr. Harsh Kumar S/o Mr. Nawal Singh. Boundaries : East: Flat No. S-4 West: Side Set Back and after that Road 80 ft wide North : Side Set Back and after that other plot South : Flat No. S-2	Rs. 103.98 Lakh Rs. 10.40 Lakh	Rs. 25,000/-	24.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
4.	Branch: Navvy Market eAB Ghaziabad Borrower & Mortgagor : Mr. Raj Kishore Singh S/o Mr. Bhagwan Singh; Address-1 : Flat No. 175-A-1, First Floor, Block F, Sector-11, Pratap Vihar, Ghaziabad - 201009 Address-2 : Vill Hazratpur, Wazidpur, Sector-63, Noida, Distt Gautam Buddha Nagar - 201301 Address-3 : Village Ahirauli, Post Khadda, Distt Kushinagar, Uttar Pradesh - 274304 Guarantor : Mr. Mohd Sohail S/o Mr. Mohd Nazim; Address-1 : B-18/3, Sector-71, Noida, Distt Gautam Buddha Nagar - 201304 Address-2 : Shop No. 1, Pradhan Market, Sector-63, Noida, Distt Gautam Buddha Nagar - 201301 Guarantor : Mr. Salekchand S/o Mr. Vedu Yadav; Address : 175, Village Hazratpur, Wazidpur, Sector-63, Noida, Distt Gautam Buddha Nagar - 201301 Term Loan A/c no. 50028352370	Rs. 4,44,518/- (as on 11.04.2022) Symbolic	All the part and parcel of property bearing F-175 A1, Sector-11, Pratap Vihar, Ghaziabad (Without Roof Rights), Area Approx 17.40 Sq. Mtr. and property in the name of Mr. Raj Kishore Singh S/o Mr. Bhagwan Singh Boundaries : East: Flat No. 151 West: Flat No. 176A1 North : 20' wide road on ground floor South: Flat No. 175A1	Rs. 11.80 Lakh Rs. 1.18 Lakh	Rs. 25,000/-	24.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
5.	Branch: Navvy Market eAB Ghaziabad Borrower & Mortgagor : Mr. Sanjay Kumar S/o Mr. Kameshwar Prasad; Address-1 : IInd A, Plot No. 152, House No. 101, Sector-2, Vaishali, Ghaziabad - 201019 Address-2 : Flat No. E-253, Kaamna (EWS Flat), Sector-2, Vaishali, Ghaziabad - 201019 Guarantor : Mr. Ajay Kumar Jha S/o Mr. H.N.Jha; Address : G-7, 118-B, Sector-1A, Vaishali, Ghaziabad - 201019 Guarantor : Mr. Rabindra Kumar Singh S/o Mr. Narottam Singh; Address : II-A/153, Vaishali, Ghaziabad - 201019 Term Loan A/c no. 50015133501	Rs. 4,06,561/- (as on 07.04.2022) Symbolic	All the part and parcel of Flat No. IInd E/253, EWS, Ground Floor (Without Roof Rights) area approx. 28.74 Sq. Mtr., situated at Sector-2, Kaamna, Vaishali, Ghaziabad, Uttar Pradesh and property in the name of Mr. Sanjay Kumar S/o Mr. Kameshwar Prasad Boundaries : East: Road West: Flat No. 252 North : Flat No. 254 South : Open Land	Rs. 13.30 Lakh Rs. 1.33 Lakh	Rs. 25,000/-	24.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
6.	Branch: Navvy Market eAB Ghaziabad Borrower & Mortgagor : Mr. Satish Kumar S/o Mr. Jai Pal Singh; Address-1 : House No. 333, Jai Prakash Nagar, Street No. 3, New Daulatpura, Ghaziabad - 201001 Address-2 : B-79, Second Floor, Gagan Enclave, Ghaziabad - 201009 Address-3 : Satish General Store, Shop No. 1, Yadav Nagar, Lal Kuan, Ghaziabad - 201002 Borrower & Mortgagor : Mrs. Shikha Chaudhary W/o Mr. Satish Kumar, Address-1 : House No. 333, Jai Prakash Nagar, Street No. 3, New Daulatpura, Ghaziabad - 201001 Address-2 : B-79, Second Floor, Gagan Enclave, Ghaziabad - 201009 Guarantor : Mr. Jagpal Singh Yadav S/o Mr. Lal Chand; Address : House No. 13, Near FMS College, Yadav Nagar, Lal Kuan, Ghaziabad - 201002 Guarantor : Mr. Sunil Kumar S/o Mr. Nathu Singh; Address : House No. 49, Nasirpur, Ghaziabad - 201002 Term Loan A/c no. 50031466008	Rs. 15,01,787/- (as on 12.05.2022) Symbolic	All the part and parcel of Entire Second Floor build up Plot No. B-79 (with roof rights), covered area approx. 93.25 Sq. Mtr., situated at Block-B, Gagan Enclave, Near Hadbast Village Dundaahra, Pargana Loni, Tehsil and District Ghaziabad, Uttar Pradesh and property in the name of Mr. Satish Kumar S/o Mr. Jai Pal Singh and Mrs. Shikha Chaudhary W/o Mr. Satish Kumar Boundaries : East: Plot No. B-80 West: Plot No. B-78 North : Road 9 Mtr Wide South : Plot No. B-84	Rs. 50.27 Lakh Rs. 5.03 Lakh	Rs. 25,000/-	24.03.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
7.	Branch: Navvy Market eAB Ghaziabad Borrower & Mortgagor : Through legal heirs of Late Mr. Umesh Chand Verma S/o Mr. Heera Lal; Address: 111/B, Naya Kallupura, Near Ghaziabad Public School, Ghaziabad - 201001 Borrower : Mrs. Meena Verma W/o Late Mr. Umesh Chand Verma; Address: 111/B, Naya Kallupura, Near Ghaziabad Public School, Ghaziabad - 201001 Guarantor : Mr. Satish Prakash; Address: H. No. 41, Kallupura, Dasna Gate Road, Ghaziabad - 201001 Guarantor : Mr. Lalit Vinayak; Address: A-66, Jeevan Vihar, Near Razapur Phatak, Ghaziabad - 201001 Term Loan A/c no. 20465185595	Rs. 3,89,405/- (as on 06.04.2022) Symbolic	All the part and parcel of House N. 576 M at Village Jatwara Kalan, Pargana Loni, Tehsil & Distt Ghaziabad, Area admeasuring 41.80 Sq Mtr & property in the name of Late Mr. Umesh Chand Verma Boundaries : East : Rasta 10 ft West: Plot of others North : Rasta 15 ft South : Plot of others	Rs. 42.20 Lakh Rs. 4.22			